

**LOK SABHA DEBATES**  
**(Part I—Questions and Answers)**

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**LOK SABHA**

*Thursday, 21st March, 1957.*

*The Lok Sabha met at Eleven of  
the Clock*

[MR. SPEAKER in the Chair]

**ORAL ANSWERS TO QUESTIONS**

**Bilaspur**

\*30. **Shri Anandchand:** Will the Minister of Home Affairs be pleased to state:

(a) whether there is any proposal to reduce Bilaspur District in Himachal Pradesh to the status of a subdivision in the immediate future; and

(b) if so, the reasons therefor?

**The Minister in the Ministry of Home Affairs (Shri Datar):** (a) There is no such proposal at the moment.

(b) Does not arise.

**Shri Anandchand:** In view of the fact that the Government of India are at the moment reviewing the whole administrative set-up in the Union Territory of Himachal Pradesh, may I know whether the question about the reduction of the districts in the present set-up will be considered in that review?

**Shri Datar:** At present this question is not under consideration.

**श्री अन्नद बर्मान :** जिन राज्यों का पुनर्गठन हो चुका है, क्या उनके बारे में गवर्नमेंट यह विचार कर रही है कि राज्य सरकारों को सलाह दी जाए कि जिलों, कमिश्नरियों और

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तहसीलों का नये भौतिक ढंग से पुनर्गठन किया जाय, क्या इस बारे में कोई हिदायतें दी गई हैं या दी जा रही हैं ?

**श्री दत्तार :** ऐसे प्रश्न राज्य सरकारों के विचारधीन हैं ।

**Pakistan Nationals in India**

\*31. **Shri Krishnacharya Joshi:** Will the Minister of Home Affairs be pleased to refer to the reply given to Unstarred Question No. 195 on the 21st November, 1956 and state:

(a) whether the movements of visitors from Pakistan are effectively controlled in the interest of security of India;

(b) the total number of Pakistanis who overstayed during 1956; and

(c) the action taken against them?

**The Minister in the Ministry of Home Affairs (Shri Datar):** (a) to (c). Legislation has recently been undertaken to exercise effective control over the movements of Pakistani nationals where it is necessary in the interest of security of the country to take action against those who have overstayed the period of authorised residence. Information as to the exact number of persons falling in the latter category will be known only after the new law has been in force for some time.

**Shri Krishnacharya Joshi:** May I know how many unauthorised Pakistanis have come to India, and how many have come with visas?

**Shri Datar:** This information is being collected and will be accurately